## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/156/2016

NAME OF THE PETITIONER(S)

: Gangotri Textiles Limited

NAME OF THE RESPONDENT(S)

: M/s Jagannath Textile Company Limited & 5 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

2. VIDHTA SHANKAR ADV. FOR PETITIZESP 12. VIOLGA SKANKOV D. Youyalahthii D. Fall

2. D. Yewalahrhin KSRS co Company Secretaries Adv. for Petitioner.

## **ORDER**

Counsel for both the parties present and prayed time for filing counter in the main CP. Time extended at request. Put up on 16.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)